

National Company Law Tribunal

Allahabad Bench

CP NO. 17/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2018

NAME OF THE COMPANY: Kirby Building Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	APPLICANT COMPANY	} Shubham
2.	SHUBHAM AGARWAL	ADVOCATE	" "	
3.	M. K. BAGRI	OL AND	RD (ND)	peel

C.P.No. 17/ALD/2018

Sh. Shubham Agarwal, Advocate for the petitioner and Sh. M.K.Bagri, on behalf of the Regional Director, is present in the court.

Learned counsel for the petitioner made a statement that Transferor Company has its registered office at Hyderabad and Transferee Company is having its registered office at Haridwar, Uttarakhand. Proceeding of the Transferor Company is pending before the NCLT, Hyderabad Bench. Therefore, before acceptance of the application for the Transferor Company, no proceeding can be done in this case without awaiting the order of the Hyderabad NCLT.

In such circumstances, the case is adjourned on 18th May 2018.

— Sd —

Saroj Rajwade
Member (Technical)

— Sd —

V.P.SINGH
Member (Judicial)

Date : 18.04.2018